

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath Road, New Delhi-110001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. RA-14026(11)/1/2023-CERC

Dated: 17.02.2024

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024

In exercise of powers conferred under Section 61 read with sub-clause (s) of Clause (2) of Section 178 of the Electricity Act, 2003 (36 of 2003), and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024. Draft Regulation is available on the Commission's website, www.cercind.gov.in.

Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/ suggestions/ objections may be sent (3 hard copies + soft copy) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110001 or may be mailed to secy@cercind.gov.in and advisor-re@cercind.gov.in on or before 14th March, 2024. The comments/suggestions may also be uploaded by 14th March, 2024 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page.

Public Hearing on the above subject is expected to be held in the March, 2024. The Commission values your views and firmly believes that your participation in the public hearing will be of immense assistance in arriving at a just and fair conclusion on different issues related with determination of tariff and requests your attendance at the Public Hearing. It is desired that the person or organization interested to participate in the Public Hearing may convey advance intimation to the undersigned latest by 14th March, 2024.

Sd/-
(Harpreet Singh Pruthi)
Secretary

Encl: As Above